

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2003/10796/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 22nd NOV 2022.

Sub:- **Casual leave.**

Ref:- Emai dated 18.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 25.11.2022 along with extension of station leave permission till the evening of 26.11.2022**, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2003/10797/A, dated , 22-11-2022

Copy to

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

100